

- (b) if so, the details of estimated cost of the revival package;
- (c) the quantum of urea to be produced in this plant; and
- (d) whether any other fertilizer, other than Urea, is also planned to be produced in this plant, if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTH KUMAR): (a) Yes, Sir. National Fertilizers Ltd. (NFL), Engineers India Ltd. (EIL) and Fertilizer Corporation of India Ltd. (FCIL) have entered into a joint venture agreement on January 14, 2015 to revive Ramagundam Unit of the Fertilizer Corporation of India Limited (FCIL) in Telangana.

(b) The estimated expenditure for revival of the Ramagundam Project is ₹ 5,000 crore.

(c) The quantum of urea that would be produced is 1.27 million tonnes per annum.

(d) None, at present.

#### **Increase in incidents of suicide by farmers**

\*250. SHRI AHMED PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether incidents of farmers' suicides have considerably increased in some parts of the country in the current year;

(b) if so, the number of reported cases of farmers' suicides in the current year and during the last two years, State-wise;

(c) whether Government has identified reasons for such suicides, if so, the details thereof;

(d) whether any study has been conducted to check the outcome of the remedial measures taken by Government so far; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH): (a) and (b) As per National Crime Record Bureau (NCRB), the number of suicides committed by persons self-employed in farming/agriculture in 2011, 2012 & 2013 was 14027, 13754 and 11772 respectively. State-wise details are given in statement-I (See below). Such data for 2014 has not been published by NCRB.

The number of suicides committed by farmers attributed to agrarian distress during last three years *i.e.* 2012, 2013 & 2014, as reported by State Governments, was 1066, 890 and 1357 respectively. State-wise details are given in Statement-II (See below).

(c) According to NCRB, causes of suicides include family problems, illness, drug abuse/addiction, unemployment, property dispute, professional/career problems, love affairs, barrenness/impotency, cancellation/non-settlement of marriage, dowry dispute, fall in social reputation and unknown causes. Causes of suicide by farmers due to agrarian reasons *inter-alia*, include indebtedness, crop failure, drought, socio-economic and personal.

(d) and (e) Government of India has not conducted any such study as agriculture is a State subject under the Constitution and therefore, the State Governments take appropriate measures for development of agriculture sector and welfare of farmers.

**Statement-I**

*Number of suicides under Sub-head Self Employed (Farming/Agriculture)*

Sl. No.	State/UT	2011	2012	2013
1.	Andhra Pradesh	2206	2572	2014
2.	Arunachal Pradesh	13	11	37
3.	Assam	312	344	305
4.	Bihar	83	68	127
5.	Chhattisgarh	0	4	0
6.	Goa	1	1	1
7.	Gujarat	578	564	582
8.	Haryana	384	276	374
9.	Himachal Pradesh	46	29	33
10.	Jammu and Kashmir	14	10	18
11.	Jharkhand	94	119	142
12.	Karnataka	2100	1875	1403
13.	Kerala	830	1081	972

Sl. No.	State/UT	2011	2012	2013
14.	Madhya Pradesh	1326	1172	1090
15.	Maharashtra	3337	3786	3146
16.	Manipur	0	0	1
17.	Meghalaya	22	10	5
18.	Mizoram	14	10	6
19.	Nagaland	2	9	2
20.	Odisha	144	146	150
21.	Punjab	98	75	83
22.	Rajasthan	268	270	292
23.	Sikkim	12	19	35
24.	Tamil Nadu	623	499	105
25.	Tripura	20	18	56
26.	Uttar Pradesh	645	745	750
27.	Uttarakhand	25	14	15
28.	West Bengal	807	NR	0
TOTAL (STATES)		14004	13727	11744
29.	Andaman and Nicobar Islands	0	0	5
30.	Chandigarh	0	0	0
31.	Dadar and Nagar Haveli	13	6	15
32.	Daman and Diu	0	0	0
33.	Delhi (UT)	10	21	8
34.	Lakshadweep	0	0	0
35.	Puducherry	0	0	0
TOTAL (UTs)		23	27	28
TOTAL (ALL INDIA)		14027	13754	11772

*Source:* Report on 'Accidental Deaths and Suicides in India' for relevant years, National Crime Records Bureau, Ministry of Home Affairs.

**Statement-II**

*Number of suicides by farmers due to agrarian reasons as reported by State Governments/UTs*

Sl. No.	State/UT	2012	2013	2014
1.	Andhra Pradesh	89	49	13
2.	Arunachal Pradesh	0	0	0
3.	Assam	0	0	0
4.	Bihar	0	0	0
5.	Chhattisgarh (F/Y)	1	0	0
6.	Goa	0	0	0
7.	Gujarat	0	1	3
8.	Haryana	0	0	0
9.	Himachal Pradesh	0	0	NR
10.	Jammu and Kashmir	0	0	NR
11.	Jharkhand	0	0	NR
12.	Karnataka (F/Y)	77	58	47
13.	Kerala*	17	1	3
14.	Madhya Pradesh	1	1	0
15.	Maharashtra	732	665	1207
16.	Manipur	0	0	0
17.	Meghalaya	0	0	0
18.	Mizoram	0	0	0
19.	Nagaland	0	0	0
20.	Odisha	0	0	0
21.	Punjab	0	0	0
22.	Rajasthan	0	0	0
23.	Sikkim	0	0	NR
24.	Tamil Nadu	2	2	NR
25.	Telangana	147	112	84
26.	Tripura	0	0	0
27.	Uttar Pradesh	0	1	NR
28.	Uttarakhand	0	0	0
29.	West Bengal	0	0	0
	TOTAL (STATES)	1066	890	1357

Sl. No.	State/UT	2012	2013	2014
30.	Andaman and Nicobar Islands	0	0	0
31.	Chandigarh	0	0	0
32.	Dadar and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	NR
34.	NCT Delhi	0	0	0
35.	Lakshadweep	0	0	0
36.	Puducherry	0	0	0
TOTAL (UT)		0	0	0
GRAND TOTAL (ALL INDIA)		1066	890	1357

NR = Not reported

\*Total number of suicides by farmers (due to various reasons)

### **Wastage of foodgrains**

\*251. SHRI P. BHATTACHARYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total quantity of foodgrains lost due to pilferage during transportation and storage along with the value thereof, during the last three years;

(b) the measures taken by Government to check such wasteful expenditure and loss of foodgrains;

(c) whether any action has been taken against the defaulting FCI officials, including recovery for the losses; and

(d) if so, the details thereof for the said period?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) The quantity and value of foodgrains lost due to pilferage/theft in Food Corporation of India (FCI) godowns during the last three years are as under:

Year	Quantity (tons)	Value (Rupees)
2011-2012	14.1	376291
2012-2013	8.1	152800
2013-2014	39.75	860768
2014-2015 (up to Jan.2015)	26.7	673068